

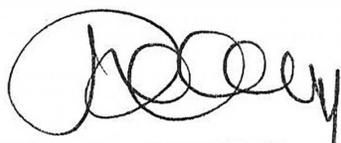
**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
HYDERABAD**

Sub:- High Court for the State of Telangana – Nomination of Sri A. Santhosh Reddy Member Secretary of State Legal Service Authority to attend the **International Conference** on Mediation on **6th and 7th April 2019** at of University Delhi - issued - Reg.

Ref:- Letter received from the Member Secretary, Mediation and conciliation Project Committee (MCPC), Supreme Court of India, New Delhi.

ORDER: ROC.NO.158/SO/2019, DATED 28.03.2019

The Hon'ble High Court has been pleased to nominate Sri A.Santosh Reddy, Member Secretary, Telangana State Legal Services Authority, Hyderabad, to participate in the International Conference on mediation to be held on **6th and 7th April, 2019** at University of Delhi.


REGISTRAR GENERAL

To

1. The Individual concerned
2. The Registrar (IT-cum-CPC), High Court for the State of Telangana at Hyderabad. (with a request to place the same in the official website of the High Court.)